

COURT NO. 12
THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL

**To be heard on Monday the 29th day of April 2024(AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS				
1	CRLRC/866/2014	MOHD MUMTAZ PASHA	PUBLIC PROSECUTOR M V HANUMANTHA RAO (R5) S MADHAVI (R1)	KHAMMAM
2	CRLP/5053/2015 IA 1/2023(Receive Docs Petition) CRLP/7597/2015	A ANASUYA	PUBLIC PROSECUTOR M VENKATESWER RAO (R2) PROOF OF SERVICE FILED USR 107242/23. MEMO FILED USR 125355/23. PROOF OF SERVICE FILED USR 25946/24.	RANGA REDDY
3	CRLP/7597/2015 IA 2/2020(Extension Petition)	A ANASUYA	PUBLIC PROSECUTOR M VENKATESWER RAO (R2) PROOF OF SERVICE FILED USR 25942/24.	RANGA REDDY
4	CRLRC/863/2017 IA 2/2017(CRLRCMP 1399/2017)(Suspension Petition) IA 1/2018(Bail (u/s 389(1))) CRLRC/864/2017 CRLRC/865/2017 CRLRC/867/2017 CRLRC/888/2017 CRLRC/1002/2017	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R99) R2 UNSERVED ,:: MEMO FILED USR NO 41092/2024	HYDERABAD
5	CRLRC/864/2017 IA 1/2017(CRLRCMP 1400/2017)(Petition) IA 1/2018(Bail (u/s 389(1)))	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R49) R2 UNSERVED ,:: MEMO FILED USR NO 41093/2024	HYDERABAD
6	CRLRC/865/2017 IA 1/2017(CRLRCMP 1402/2017)(Suspension Petition) IA 1/2018(Bail (u/s 389(1)))	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R4) R2 UNSERVED ,:: MEMO FILED USR NO 41094/2024	HYDERABAD
7	CRLRC/867/2017 IA 2/2017(CRLRCMP 1405/2017)(Suspension Petition) IA 1/2018(Bail (u/s 389(1)))	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R89) MEMO FILED USR NO 39765/2024 MEMO FILED USR NO 41095/2024	HYDERABAD
8	CRLRC/888/2017 IA 2/2017(CRLRCMP 1443/2017)(Suspension Petition) IA 1/2018(Bail (u/s 389(1)))	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R22) MEMO FILED USR NO 41096/2024	HYDERABAD
9	CRLRC/1002/2017 IA 1/2018(Bail (u/s 389(1)))	N ARAVIND	PUBLIC PROSECUTOR V NITESH (R34) MEMO FILED USR NO 41097/2024	HYDERABAD
10	CRLP/1274/2017 CRLP/1463/2017	M/S BHARADWAJ ASSOCIATES	PUBLIC PROSECUTOR	KARIMNAGAR
11	CRLP/1463/2017	K S MURTHY	PUBLIC PROSECUTOR	KARIMNAGAR
12	CRLP/12837/2017 IA 1/2017(CRLPMP 14207/2017)(Stay Petition) IA 1/2018(For Being Mentioned) CRLRC/258/2018 CRLRC/3422/2018	T P ACHARYA	PUBLIC PROSECUTOR SRINIVASA RAO VEERAMACHANENI (R3) SRINIVASA RAO VEERAMACHANENI (R2) SRINIVASA RAO VEERAMACHANENI (R4)	KHAMMAM

13	CRLRC/258/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition) IA 3/2018(Vacate Stay Petition)	N MURALI MANOHAR REDDY	SRINIVASA RAO VEERAMACHANENI PALLE SRIHARINATH	KHAMMAM
14	CRLRC/3422/2018	SRINIVASA RAO VEERAMACHANENI	T P ACHARYA PUBLIC PROSECUTOR (R2)	KHAMMAM
15	CRLA/339/2018	RAPOLU BHASKAR	PUBLIC PROSECUTOR	HYDERABAD
16	CRLA/391/2018	M LALITHA PRASAD RAO	AVULA KRISHNAVENI (R1) PUBLIC PROSECUTOR (R2)	HYDERABAD
17	CRLA/459/2018	K VENKATA RAO	PUBLIC PROSECUTOR	RANGA REDDY
18	CRLA/477/2018	T K BASHA VALI	PENDIYALA SUHASINI REDDY (R1) PUBLIC PROSECUTOR (R2)	HYDERABAD
19	CRLA/517/2018	NAMBI KRISHNA	PUBLIC PROSECUTOR	MAHABUBNAGAR
20	CRLA/548/2018	S R SANKU AND KAVITI MURALI KRISHNA	PARAMPALLY SHAMANTHAK HANDE (R1) PUBLIC PROSECUTOR (R2)	RANGA REDDY
21	CRLRC/1107/2018 IA 2/2018(Direction Petition)	K NARASIMHACHARI	KRISHNAIAH GADDAM PUBLIC PROSECUTOR (R2)	NALGONDA
22	CRLP/11355/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition) IA 3/2018(Condone Delay in Rep)	SUBRAHMANYAM KURELLA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 24324/24.	HYDERABAD
23	CRLP/12769/2018 IA 1/2018(Permission Petition) IA 2/2018(Stay Petition)	V PATTABHI	PUBLIC PROSECUTOR R2 UNSERVED ,:MEMO PROOF OF SERVICE FILED USR NO.6205/2019.	HYDERABAD
<u>FOR DISMISSAL</u>				
24	CRLRC/112/2014	A GAYATRI REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
25	CRLRC/113/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
26	CRLRC/115/2014 IA 1/2014(CRLRCMP 197/2014)(Dispense with Petition) IA 2/2014(CRLRCMP 211/2014)(Bail (u/s 389(1)))	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
27	CRLRC/116/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
28	CRLRC/117/2014 IA 1/2014(CRLRCMP 199/2014)(Dispense with Petition) IA 2/2014(CRLRCMP 213/2014)(Suspension Petition)	P NAGENDRA REDDY	PUBLIC PROSECUTOR SHARAD SANGHI (R11)	HYDERABAD
29	CRLRC/121/2014 IA 1/2014(CRLRCMP 217/2014)(Bail (u/s 389(1)))	BOOMA GANGADHAR	PUBLIC PROSECUTOR	NIZAMABAD
30	CRLRC/127/2014	A GAYATRI REDDY	PUBLIC PROSECUTOR	MEDAK

31	CRLP/8769/2015	LOVANEET KUMAR SHARMA	PUBLIC PROSECUTOR VEMPATI MALLIKARJUN SHASTRY (R16) PROOF OF SERVICE FILED USR:81419/19 DT:31-12-2019 C	HYDERABAD
32	WP/4284/2016 IA 2/2016(WPMP 5485/2016)(Stay Petition) IA 6/2016(WPMP 24013/2016)(Additional Material Petition) WP/2816/2016 WP/2894/2016 WP/2901/2016 WP/3312/2016	M/S INDUS LAW FIRM	GP FOR HOME U D JAI BHIMA RAO (R30)	HYDERABAD
33	CRLRC/1850/2017	ANGOTHU NEHRU	PUBLIC PROSECUTOR PUSHADAPU SUBBA RAO (R16) Note:Notice sent not yet returned till date.	RANGA REDDY
34	CRLRC/2803/2017	SAYEEDUDDIN AHMED NIZAMI	PUBLIC PROSECUTOR G RAJESHWAR RAO (R3) G RAJESHWAR RAO (R4) G RAJESHWAR RAO (R2)	MAHABUBNAGAR
35	CRLRC/3120/2017 IA 2/2017(CRLRCMP 5052/2017)(Bail (u/s 389(1)))	MANOHAR MACHARLA	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 20299/2024 ADDITIONAL MATERIAL PAPERS MEMO FILED USR NO 28892/2024 ADDITIONAL MATERIAL PAPERS MEMO FILED USR NO 33309/2024	HYDERABAD
36	CRLRC/3341/2017 IA 1/2017(CRLRCMP 5392/2017)(Suspension Petition)	P RANA KAMALASAN	PUBLIC PROSECUTOR	HYDERABAD
37	CRLA/4/2018	P NAGENDRA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN BUNDLE	HYDERABAD
38	CRLA/21/2018	G L NARASIMHA RAO	PUBLIC PROSECUTOR	HYDERABAD
39	CRLRC/112/2018 IA 1/2017(CRLRCMP 47056/2017)(Bail (u/s 389(1))) IA 3/2018(Bail (u/s 389(1))) IA 4/2018(Vacate Stay Petition) IA 1/2019(Fix an Early Date) IA 4/2019(-) IA 2/2022(Fix an Early Date) IA 1/2023(Fix an Early Date) CRLRC/113/2018	P ACHUT RAMA SHASTRY P JAYASHRI	PUBLIC PROSECUTOR ::Counter Affidavit USR No /39650 /2018 MEMO filed USR no 35574 /2018 MEMO filed USR no 18760 /2018 MEMO filed USR no 7506 /2018 MEMO filed USR no 3612 /2018 Counter Affidavit filed USR no 13819 /2018 MEMO filed USR no 77650 /2018 Counter Affidavit filed USR no 80213 /2018 Memo filed usr no. 55507/19, dt: 19.09.2019 Counter usr 56353/19, dt: 23.09.2019 Written Arguments FILED By R-2 USR 59475/19 DT.15-10-2019 (Ms.Annapurna Sreeram Amicus Curiae)	HYDERABAD
40	CRLRC/113/2018 IA 1/2017(CRLRCMP 47053/2017)(Bail (u/s 389(1))) IA 1/2018(Condone Delay in Rep) IA 4/2018(Extension Petition) IA 5/2018(Cancelation of Bail) IA 6/2018(Direction Petition) IA 7/2018(Fix an Early Date) IA 3/2019(Direction Petition) IA 2/2022(Fix an Early Date) IA 1/2023(Fix an Early Date)	P ACHUT RAMA SHASTRY	SOMASI SRINIVAS (R2) ::Counter Affidavit USR No /39650 /2018 MEMO filed USR no 35574 /2018 MEMO filed USR no 18760 /2018 MEMO filed USR no 7506 /2018 MEMO filed USR no 3612 /2018 Counter Affidavit filed USR no 13819 /2018 MEMO filed USR no 77650 /2018 Counter Affidavit filed USR no 80213 /2018 Memo filed usr no. 55507/19, dt: 19.09.2019 Counter usr 56353/19, dt: 23.09.2019 Written Arguments FILED By R-2 USR 59475/19 DT.15-10-2019	HYDERABAD

41	CRLA/1617/2018 IA 1/2023(Direction Petition)	B VENU KUMAR	A RAMA KRISHNA REDDY (SC FOR CBEC) COUNTER AFFIDAVIT FILED USR 68410/2023. Court Slip	HYDERABAD
42	CRLRC/2213/2018	KOPPULA GOPAL	DOKKA MOHAN RAO PUBLIC PROSECUTOR (R2)	HYDERABAD
43	CRLRC/2846/2018 IA 2/2018(Condone Delay Petition)	A RAVI SHANKAR	PUBLIC PROSECUTOR (R2)	HYDERABAD
44	CRLRC/2933/2018 IA 1/2018(Stay Petition)	K V MALLIKARJUNA RAO	PUBLIC PROSECUTOR R2 R3 UNSERVED ,::	HYDERABAD
45	CRLRC/3007/2018 IA 1/2018(Stay Petition)	P BHAKTHAVATSAL	PUBLIC PROSECUTOR M NARAYANA (R2)	RANGA REDDY
46	CRLRC/3026/2018 IA 1/2018(Stay Petition)	B S N NAIDU	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 52547/19 dt.09-09-2019	KARIMNAGAR
47	CRLRC/3029/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Suspension Petition)	MURLI NARAYAN BUNG	N S ARJUN KUMAR PUBLIC PROSECUTOR (R2) MEMO FILED with served ack USR 97910/18 dt.22-11-2018	HYDERABAD
48	CRLRC/3055/2018 IA 1/2018(Stay Petition) IA 2/2018(Condone Delay Petition) CRLRC/3164/2018	S. SOUJANYA	PUBLIC PROSECUTOR PRAMOD KUMAR KEDIA (R3) PRAMOD KUMAR KEDIA (R2)	HYDERABAD
49	CRLRC/3164/2018 IA 1/2018(Stay Petition)	S. SOUJANYA	PUBLIC PROSECUTOR PRAMOD KUMAR KEDIA (R3) PRAMOD KUMAR KEDIA (R2)	HYDERABAD
50	CRLRC/3273/2018 IA 2/2011(CRLRCMP 14710/2011)(Stay Petition) IA 1/2018(Stay Petition)	THUMU CHANDRA SHEKAR	PUBLIC PROSECUTOR (AP) (R2) M V RAJ KUMAR GABRIEL (R40)	HYDERABAD
51	CRLRC/3400/2018 IA 1/2018(Stay Petition)	SYED AHMED ALI	PUBLIC PROSECUTOR R2 UNSERVED ,::	HYDERABAD
52	CRLRC/3512/2018 IA 1/2018(Suspension Petition)	C VIJAYA LAXMI	PUBLIC PROSECUTOR R3 R4 UNSERVED ,::	HYDERABAD
53	CRLRC/82/2019 IA 1/2019(Stay Petition)	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (R2) R-1 NOTICE SEND NOT YET RETURNED R-2 STATE REP BY PP PROOF OF SERVICE FILED USR 32175/2020 DT:03-10-2020. PROOF OF SERVICE FILED USR 3115/2021 DT:22-01-2021. MEMO PROOF OF SERVICE FILED USR 111510/2022.	WARANGAL

ADMISSION

54	CRLRC/1482/2017	C HARI PREETH	PUBLIC PROSECUTOR	ADILABAD
55	CRLP/12891/2018 IA 2/2018(Stay Petition)	V SRIKANTHA RAO	PUBLIC PROSECUTOR	HYDERABAD
56	CC/2795/2023	B SUBASH		HYDERABAD

INTERLOCUTORY

57	CRLRC/645/2014 IA 3/2014(CRLRCMP 4149/2014)(Vacate Stay Petition) IA 1/2016(CRLRCMP 2519/2016)(Permission Petition) IA 2/2016(CRLRCMP 2520/2016)(Fix an Early Date)	H SUDHAKARA RAO	PUBLIC PROSECUTOR J PRABHAKAR (R13) J PRABHAKAR	HYDERABAD
58	CRLP/5062/2018 IA 1/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition)	S LAKSHMI KANTH	PUBLIC PROSECUTOR PONNAM ASHOK GOUD (R2) M HAMSA RAJ MEMO FILED USR 20655/2024	HYDERABAD

INTERLOCUTORY(HOME)

59	WP/38822/2014 IA 1/2015(WVMP 1/2015)(Vacate Stay Petition) IA 2/2015(WVMP 252/2015)(Vacate Stay Petition) CRLP/3988/2019 CRLP/3990/2019	T SURYA SATISH	GP FOR HOME K SAI KRISHNA MOHAN RAO SHARAD SANGHI (R4) VIVEK JAIN (R7) (HCJ NOTE)	HYDERABAD
60	CRLP/3988/2019 IA 2/2023(Extension Petition)	T SURYA SATISH	PUBLIC PROSECUTOR SHARAD SANGHI (R2) >MEMO OF PROOF OF SERVICE FILED USR NO 44546/2019.served.	HYDERABAD
61	CRLP/3990/2019 IA 2/2023(Extension Petition)	T SURYA SATISH	PUBLIC PROSECUTOR VIVEK JAIN (R2) >MEMO OF PROOF OF SERVICE FILED USR NO 44545/2019. R2-Notice served vide tappal. Ack put up. COUNTER AFFIDAVIT FILED USR 56075/21.	HYDERABAD

FINAL HEARING

62	CRLRC/60/2014	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR J ASHVINI KUMAR (R12)	RANGA REDDY
63	CRLRC/77/2014	K BUCHI BABU	SRIDHAR CHIKYALA SC SPL PP ACB TS	HYDERABAD
64	CRLRC/79/2014	M KRISHNA REDDY	PUBLIC PROSECUTOR	NALGONDA
65	CRLRC/81/2014	SHYAM S AGRAWAL	PUBLIC PROSECUTOR	KARIMNAGAR
66	CRLRC/377/2014		PUBLIC PROSECUTOR	RANGA REDDY
67	CRLRC/630/2014	PALLE SRIHARINATH	PUBLIC PROSECUTOR	MEDAK
68	CRLRC/735/2014	K SAI BABU	PUBLIC PROSECUTOR	HYDERABAD
69	CRLRC/738/2014	CHETLURU SREENIVAS	SPL PP FOR CBI	HYDERABAD
70	CRLRC/806/2014	K NAGENDRA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
71	CRLRC/1052/2016	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 85960/2022. MEMO PROOF OF SERVICE FILED USR 105423/2022. MEMO FILED USR 19188/2023. MEMO TO RECEIVE ADDITIONAL DOCUMENTS FILED USR NO 39727/2024	HYDERABAD
72	CRLP/2099/2017 IA 1/2017(CRLPMP 2009/2017)(Stay Petition) IA 1/2023(Amendment Petition)	T V KALYAN SINGH	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 80389/22. PROOF OF SERVICE FILED USR121986/22(PART-HEARD)	NALGONDA

73	CRLRC/2956/2017	J RAJESWAR	PUBLIC PROSECUTOR MEMO FILED USR 9079/2024.	HYDERABAD
74	CRLA/409/2018	L HARISH	PUBLIC PROSECUTOR	MAHABUBNAGAR
75	CRLA/415/2018	T BALA MOHAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
76	CRLA/502/2018	S R SANJEEV KUMAR	PUBLIC PROSECUTOR (R2)	HYDERABAD
77	CRLA/503/2018	N.Om Prakash Chary(PARTY IN PERSON)	PUBLIC PROSECUTOR (R2)	HYDERABAD
78	CRLA/509/2018	V NITESH	PUBLIC PROSECUTOR (R3)	HYDERABAD
79	CRLA/519/2018 CRLA/495/2018	K MOHAN	PUBLIC PROSECUTOR	HYDERABAD
80	CRLA/495/2018	K MOHAN	PUBLIC PROSECUTOR	HYDERABAD
81	CRLA/526/2018	P VINOD LAL	PUBLIC PROSECUTOR P S KRISHNA PRASAD (R2)	HYDERABAD
82	CRLA/664/2018	N VINESH RAJ	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
83	CRLA/1395/2018	THOMAS GEORGE	PUBLIC PROSECUTOR V SATYAM REDDY (R2) R1-STATE REP BY PP. UNSERVED PROOF OF SERVICE FILED (WITH POSTAL RECEIPT) USR 9173/2022. LC RECORD RECEIVED. MEMO FILED USR 34225/2024.	RANGA REDDY
84	CRLA/2365/2018	S V RAMANA	SRINIVAS PODICHETI PUBLIC PROSECUTOR (R4)	RANGA REDDY
85	CRLA/3301/2018	A PRABHAKAR RAO	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL
86	CRLA/3354/2018 IA 1/2018(Suspension Petition) IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition) IA 3/2019(Extension Petition)	T BALA MOHAN REDDY	PUBLIC PROSECUTOR (AP) (R2) LC RECORD NOT RECEIVED.	HYDERABAD
FINAL HEARING (HOME)				
87	WP/13061/2014 IA 1/2015(WVMP 3019/2015)(Vacate Stay Petition)	M/S INDUS LAW FIRM	GP FOR HOME T NAGARJUNA REDDY (R94) T NAGARJUNA REDDY	HYDERABAD
FOR ADMISSION (CRP MATTERS)				
88	CRP/842/2024 IA 1/2024(Stay Petition) CRP/843/2024 CRP/1850/2023	PRATUSHA BOPANA	MOHD BASEER RIYAZ (R3) RR-1&2 RETURNED UNSERVED.NO SUCH PERSON AS PER MEMO FILED ALONG WITH REGD POST ACKNOWLEDGEMENT VIDE USR NO.31245/24.RR-1 AND 2 RETURNED UNSERVED.NO SUCH PERSON.AS PER MEMO FILED POSTAL ADDRESS AND TRACKING REPORTS FILED VIDE USR NO.35163/24.	YADADRI BHUVANAGIRI

89	CRP/1850/2023 IA 1/2023(Stay Petition)	PULIMAMIDI SHASHIDHAR REDDY	PRATUSHA BOPPANA R2 NOT NECESSARY. MEMO FILED VIDE USR.NO.60610/2023. R1 RETURNED UNSERVED DOOR LOCKED POSTAL RECEIPTS & TRACK REPORT FILED.R1-APP BY PRATUSHA BOPPANA.	YADADRI BHUVANAGIRI
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90	CRP/843/2024 IA 1/2024(Stay Petition)	PRATUSHA BOPPANA	MOHD BASEER RIYAZ (R3) RR-1TO3 RETU RR-1TO3 RETURNED UNSERVED.NO SUCH PERSON AS PER MEMO FILED ALONG WITH REGD POST ACKNOWLEDGEMENT VIDE USR NO.31253/24.R3-APP BY MOHD BASEER RIYAZ.RR-1 AND 2 RETURNED UNSERVED.NO SUCH PERSON AS PER MEMO FILED POSTAL ADDRESS AND TRACKING REPORTS FILED VIDE USR NO.35164/24.	YADADRI BHUVANAGIRI
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FOR EXTENSION OF INTERIM ORDERS

91	CRLP/2821/2018 IA 1/2021(Extension Petition) IA 1/2024(Extension Petition)	CH VENKAT RAMAN	PUBLIC PROSECUTOR MEMO FILED USR 38801/24.	RANGA REDDY
92	CRLP/13237/2018 IA 1/2018(Dispense with Petition) IA 2/2018(Stay Petition) IA 1/2019(Direction Petition) IA 2/2020(Extension Petition) IA 3/2020(Stay Petition)	T PRADYUMNA KUMAR REDDY	SPL PP FOR CBI PART HEARD COUNTER FILED USR 13763/19 dt,11-03- 2019 MEMO FILED USR NO 15642/19. memo filed usr 18696/19.	HYDERABAD

SPECIALLY IDENTIFIED CASES

93	CRLRC/1368/2018 IA 1/2018(Condone Delay Petition) IA 2/2018(Additional Material Petition)	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR B S N NAIDU (R2)	WARANGAL
94	CRLRC/134/2019 IA 1/2019(Stay Petition)	GULAM MUSTAFA RABBANI	PUBLIC PROSECUTOR (R5) RR1 TO R4 NOTICE SENT NOT YET RETURNED R5-STATE REP BY PP. MEMO FILED USR 11589/19 dt,28-02- 2019 MEMO FILED USR 39057/2020 DT:19-11- 2020	HYDERABAD
95	CRLRC/169/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Enhancement Petition)	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR M RAMAKANTH (R2) R2 APP MEMO FILED USR 35917/2020 DT:03-10- 2020 DATES AND EVENTS IN CHRONOLOGY FILED USR 45469/2020 DT;-22-12-2020.	HYDERABAD
96	CRLRC/172/2019 IA 1/2019(Stay Petition) CRLRC/521/2019	P V VIDYASAGAR	C NARENDER PUBLIC PROSECUTOR (R3) >RR1&2 UNSERVED ,,:MEMO FILED USR 16422/19 dt,19-03-2019 >COUNTER FILED USR NO 52832/19. MEMO FILED USR 42917/2020 DT:-09-12- 2020 MEMO FILED VIDE USR 17935/21 WRITTEN SUBMISSION FILED USR 22173/2021.	HYDERABAD
97	CRLRC/521/2019 IA 3/2019(Vacate Stay Petition)	P V VIDYASAGAR	C NARENDER PUBLIC PROSECUTOR (R3) R1 R2 UNSERVED ,,: WRITTEN SUBMISSION FILED USR 22172/2021.	HYDERABAD

98	CRLRC/202/2019 IA 1/2019(Suspension Petition)	K VENKATESH GUPTA	PUBLIC PROSECUTOR P V KRISHNAMACHARY (R3) P V KRISHNAMACHARY (R2) R1. Rep. by its P.P. R2. notice served vide Tappal ACK Put up R3.notice sen not yet returned MEMO PROOF OF SERVICE FILED USR 46395/2020 DT;-28-12-2020.	MAHABUBNAGAR
99	CRLRC/250/2019 IA 1/2019(Stay Petition)	B KRISHNA KUMAR	PUBLIC PROSECUTOR SYED AHMED ALI (R5) SYED AHMED ALI (R3) SYED AHMED ALI (R2) R3 R4 R5 UNSERVED::MEMO PROOF OF SERVICE FILED USR 34155/19 dt,26-06- 2019	HYDERABAD
100	CRLRC/270/2019 IA 1/2019(Stay Petition) IA 2/2019(Addl. Evidence Petition)	R A ACHUTHANAND	M A K MUKHEED PUBLIC PROSECUTOR (R3)	HYDERABAD
101	CRLRC/324/2019 IA 1/2019(Direction Petition)	SUJITH JAISWAL	PUBLIC PROSECUTOR (R2)	HYDERABAD
102	CRLRC/327/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Suspension Petition) IA 3/2019(Condone Delay Petition)	MOHD GULAM RASOOL	PUBLIC PROSECUTOR (R2)	HYDERABAD
103	CRLRC/335/2019 IA 1/2019(Suspension Petition)	A RAVI SHANKAR	PUBLIC PROSECUTOR (R3) R2 UNSERVED ;: MEMO OF PROOF OF SERVICE FILED USR NO 45475/2019 dt.07-08-2019 MEMO OF PROOF OF SERVICE FILED USR NO58955/19 DT.14-10-2019 PROOF OF SERVICE FILED USR 62116/19 DT.24-10-2019 R1 NOTICE SERVED VIDE TAPPAL. ACK PUT UP.	MAHABUBNAGAR
104	CRLRC/379/2019 IA 1/2019(Stay Petition) IA 2/2019(Permission Petition)	SYED AHMED ALI	PUBLIC PROSECUTOR	HYDERABAD
105	CRLRC/384/2019 IA 1/2019(Suspension Petition)	MOHAMMED ASLAM	PUBLIC PROSECUTOR R2 R3 UNSERVED ;:	KARIMNAGAR
106	CRLRC/395/2019 IA 1/2019(Stay Petition)	N RAGHAVA RAO	PUBLIC PROSECUTOR SWAROOP OORILLA (R2) ::MEMO PROOF OF SERVICE FILED USR 27708/19 dt.03-06-2019 COUNTER AFFIDAVIT FILED BY R-2 R-4 USR 35448/19 dt.01-07-2019	MAHABUBNAGAR
107	CRLRC/397/2019 IA 1/2019(Suspension Petition)	AMRUTHA SANJEEVA	PUBLIC PROSECUTOR (R3)	HYDERABAD
108	CRLRC/399/2019 IA 1/2019(Suspension Petition) IA 2/2019(Condone Delay Petition)	MOHAMMED ASLAM	PUBLIC PROSECUTOR	HYDERABAD
109	CRLRC/400/2019 IA 1/2019(Direction Petition)	VANAM VISHWANATHAM	UNNAM SRAVAN KUMAR PUBLIC PROSECUTOR (R2)	RANGA REDDY
110	CRLRC/403/2019 IA 1/2019(Stay Petition) IA 2/2019(Condone Delay Petition)	M ROOPENDER	PUBLIC PROSECUTOR	WARANGAL

111	CRLRC/406/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Suspension Petition)	R MANGULAL	PUBLIC PROSECUTOR S SURENDER REDDY (R2) R3 R4 UNSERVED ,::	ADILABAD
112	CRLRC/434/2019 IA 1/2019(Dispense with Petition) IA 2/2019(Stay Petition) IA 3/2019(Condone Delay Petition)	N VENKATAIAH	VIKHAR AHMED PUBLIC PROSECUTOR (R2) ::Memo filed usr 34115/19, dated: 26.06.2019 R1 APP R1-COUNTER AFFIDAVIT FILED USR 45287/2020 DT;-21-12-2020.	HYDERABAD